

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:3068  
ANSWERED ON:15.03.2011  
OVERLAYS CONTRACTS IN CWG  
Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether it has been found in the audit of the Commonwealth Games(CWG) that the CWG Organising Committee (OC) had inflated the rates of certain items including for overlays contracts;
- (b) if so, the details thereof including the details of funds allocated to the Organising Committee for overlays, item-wise;
- (c) whether the OC has deliberately inflated the list of overlays in favour of the vendors;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE ( INDEPENDENT CHARGE ) IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

- (a) & (b): Organizing Committee (OC), CWG has informed that audit report from CAG has not yet been received. Rs.687.00 Crore has been allocated to OC for overlays, which includes Rs.53.23 Cr for temporary score boards, network switches etc.
- (c) to (e): These matters are under enquiry by Investigating Agencies. Action as appropriate would be taken by them on completion of enquiry.